

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	M.C. 43/2020 (ORDERS)		Laxmi aliyas Rakhita W/o Sureshkumar Vs NIL	Bhupangouda V Patil
2	M.C. 34/2016 (ARGUMENTS)		Sri N Vijayakumar S/o N Amaranna Vs Smt Latha Urf Sangeetha W/o N Vijayakumar	Vishwanath Kattimani
3	R.A. 17/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Balappa S/o Kyariayappa Vs Gundamma W/o Kyariaayappa	Basavanthgouda Shankargouda Ramanagoudar
4	O.S. 135/2018 (JUDGEMENT) IA/1/2018		Hanumantappa S/o Mudiayappa aliyas Sabanna Vs Sipal S/o Amarsingh	Rudrappa M Yaligar
<u>11:00-01:00 PM</u>				
5	EX 51/2015 (HEARING)		Sharanappa So Lakshamana Vs Amarappa So Siddramappa Kattimani Dead through Lrs	J B Patil
6	O.S. 56/2018 (EVIDENCE)		Shankamma W/o. Basalingappa Vs Balappa S/o. Sangappa Daswal	Rajashekhar
7	O.S. 145/2018 (EVIDENCE) IA/1/2018		Shankrappa S/o Narayanappa Vs Shantawwa W/o Khemappa	ANANS.D.K.RATHOD
8	O.S. 34/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Smt. Shantawwa W/o Sri. Khemappa Vs Sri. Shankarappa S/o Sri. Narayanappa	Prahladachar Diggavi
9	M.C. 49/2019 (EVIDENCE)		Savitri Hazari W/o Shankar Dixit Vs Shankar Dixit S/o Megharaja	NAGARAJ GHASTI
10	O.S. 113/2020 (EVIDENCE) IA/1/2020		Sharanamma W/o Gurappa Oli Vs Venkatesh S/o Channappa Kwati	Sharanabasva G Pattanshetty
CLAIMANTS EVIDENCE				
11	M.V.C. 461/2018 (EVIDENCE)		Ayyappa s/o Durugappa Yemmi Vs Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
12	M.V.C. 462/2018 (EVIDENCE)		Hullappa S/o Ayyappa Yemmi Vs Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera

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13	M.V.C. 463/2018 (EVIDENCE)		Ambamma W/o Nagappa Eachanal Vs Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
14	M.V.C. 464/2018 (EVIDENCE)		Shivappa S/o Nagappa Eachanal Vs Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
15	M.V.C. 465/2018 (EVIDENCE)		Manjamma W/o Shivappa Eachanal Vs Sanganagouda S/o Bheemanagouda Biradar	Nagaraj.G.Yeligera
16	M.V.C. 571/2018 (EVIDENCE)		Rajamma W/o Rajasab Bellikattu alias Bilikaddi Vs Modinsab S/o Shamidsab alias Shamesab Kadiwal	N.S.Shivanagi
CROSS EXAMINATION OF DW				
17	O.S. 32/2017 (EVIDENCE)		Thakreppa S/o Sagrappa Vs Sabanna S/o Ramappa	Prahladachar Diggavi
CROSS EXAMINATION OF PW				
18	O.S. 19/2016 (EVIDENCE) IA/1/2016		Gururajgouda So Bheemanagouda Vs Bheemanagouda So Shankargouda	Prahladachar Diggavi
19	O.S. 199/2019 (EVIDENCE) IA/1/2019		Ningamma W/o Mahadevappa Vs Chandappa S/o Nijagunappa Dandin	Hanumantappa
20	O.S. 92/2020 (EVIDENCE) IA/1/2020		Gandhari W/o Manjushyam R Vs Mamata W/o Prashant Alavandi	K.MOHAMMAD HABEEB SETH
EXPARTE EVIDENCE				
21	O.S. 120/2020 (EVIDENCE) IA/1/2020		Parvatemma W/o Sharanappa Marali Vs Shivarayappa S/o Goollappa Gurikar	Dadesab H Mudgal
PLNTF EVIDENCE				
22	O.S. 65/2018 (EVIDENCE)		Ayyalappa S/o. Honnappa Vs Yemanappa S/o. Honnappa	AMARESH.C.PATIL Amaresh C Patil

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	O.S. 118/2019 (EVIDENCE)		K.Sumanth S/o K. Gopalkrishna Vs Praveen Patil S/o Sangayya Swamy Patil	K K Vishwanath Advocate
24	O.S. 38/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Raja Amaresh Nayak S/o Raja Sarjappa Nayak Vs Raja Somalinga Nayak S/o Raja Kasturirangappa Nayak	Anjaneya A B Desai Anjaneya A B Desai
Cases listed below are adjourned due to Covid 19				
25	O.S. 18/2011 (SUMMONS)	26-02-2021	ABDUL ROUF Vs SHASHIKALA	VENKAPPAHARYA JOSI KAG
26	FDP 8/2013 (SUMMONS)	26-02-2021	Annapurna Wo Sanaganagouda Hosamni Vs Devappa So Basappa Nagabal	GB
27	O.S. 135/2014 (SUMMONS) IA/1/2014	26-02-2021	Bhimavva Wo Hanumant Vs Chandamma Wo Manappa	Venkatesh
28	EX 68/2015 (SUMMONS)	26-02-2021	Venkat Mahipal So Sharanabasavaraj GPA holder Ashok Bhoopal So Sharanabasavaraj Vs The LAO, The Assistant Commissioner Lingasugur	NAGARAJ YALIGAR
29	FDP 8/2015 (SUMMONS)	26-02-2021	Sayed Ismail Khadri So Sayed Gouse Khadri Dead by legal heris Vs Syed Mahaboob Khadri So Syed Nyamatulla Khadri Since deceased by his Lrs	RAJASHEKAR
30	O.S. 96/2018 (SUMMONS)	26-02-2021	Bassamma W/o Amarappa Hosagoudra Vs Shankarappa S/o Basappa Gugihal	S.M.Chillalshettar
31	FDP 8/2019 (SUMMONS)	26-02-2021	Khanmahmad S/o Ahamadali Mulha Vs Jafurhusain S/o Late Hasanmiyan	K.CHANDRASHEKHAR
32	O.S. 153/2019 (SUMMONS) IA/1/2019	26-02-2021	Aashabhi W/o Nabhisab Kaddipudi Vs Ameerbaig S/o Yaseenbaig Ustad	K.CHANDRASHEKHAR

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33	O.S. 192/2019 (SUMMONS) IA/1/2019	26-02-2021	Veerabhadrayya S/o Vamadevayya Vastrad Vs Sanjaya S/o Hemareddy	Prahladachar Diggavi
34	FDP 15/2019 (SUMMONS)	26-02-2021	Statebank of India, Rptd by Chief Manager, SBI Chiniwal building R.G. Road, Karatagi, Tq Karatagi, Vs Gaddeppa S/o Basappa Chamalapur	Sharanabasva G Pattanshetty
35	O.S. 210/2019 (SUMMONS) IA/1/2019	26-02-2021	Shanthamma W/o Late Shivappa Pawar Vs Kasthurappa s/o Late Rupaleppa	AMARESH.C.PATIL
36	O.S. 25/2020 (SUMMONS)	26-02-2021	Basavaraj S/o Late Hulagappa Parangi Vs Pampapati S/o Late Hulagappa Prangi	M.KUPPANNA
37	O.S. 45/2020 (SUMMONS) IA/1/2020	26-02-2021	Smt.Satyabhama W/o Bheemashankar Vs Devendrappa S/o Channabasappa Gududanal	Akabar Kandagal Advocate
38	R.A. 8/2020 (SUMMONS) IA/1/2020	26-02-2021	Channamma W/o Aadappa Matur Vs Sharanamma W/o Basavlingappa Angadi	ANANS.D.K.RATHOD
39	R.A. 11/2020 (SUMMONS) IA/1/2020	26-02-2021	Siddamma D/o Shambhanna Vs Sidramappa S/o Mahaeshwarappa	Rudrappa M Yaligar
40	O.S. 71/2020 (SUMMONS) IA/1/2020	26-02-2021	Durgamma W/o Late Yallappa Bhovi, Vs Yankamma D/o Ramappa Bhovi	Nandeesh L
41	O.S. 106/2020 (SUMMONS) IA/1/2020	26-02-2021	Sharanappa S/o Hanumappa Vs Adappa S/o Basalingappa	K.MOHAMMAD HABEEB SETH
42	O.S. 110/2020 (SUMMONS) IA/1/2020	26-02-2021	Kamanna S/o Late Meghanaya, Vs Balachandra S/o Late Meghanaya	K.CHANDRASHEKHAR
43	O.S. 161/2020 (SUMMONS) IA/1/2020	26-02-2021	Devendrappa S/o Channabasappa D/o Devkemma Vs Devakemmaa W/o Shivappa	Ashiq Ahamed

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44	O.S. 174/2020 (SUMMONS) IA/1/2020	26-02-2021	Nagaraja S/o Sangappa Vs Sangappa S/o Gyanappa	H.MUDAKAPPA
45	O.S. 176/2020 (SUMMONS) IA/1/2020	26-02-2021	Kamalabai D/o Hanumantappa Vs Jamunabai D/o Narasappa Myatrawar	H.MUDAKAPPA
46	FDP 6/2018 (NOTICE)	26-02-2021	Naseema Banu alias Naseema Begum W/o Anwar Ahmed, Vs Najeema D/o Anwar Ahmed,	Basavanthgouda Shankargouda Ramanagoudar
47	EX 29/2019 (NOTICE)	26-02-2021	Mallamma W/o Shivaputra Vs Shivaputra S/o Hanamantha	RAJASHEKAR
48	EX 8/2020 (NOTICE)	26-02-2021	Amarappa S/o Ayyappa Vs The Special Land Acquisition officer UKP Deodurga Dist. Raichur.	Habeeb Seth
49	EX 9/2020 (NOTICE)	26-02-2021	Amarappa S/o Ayyappa Vs The Special Land Acquisition Officer UKP Deodurga Dist Raichur	Habeeb Seth
50	R.A. 15/2020 (NOTICE) IA/1/2020	26-02-2021	Hanumavva W/o Erappa Vs Suresh S/o Pampanna Jawoor	N.S. Shivanagi
51	M.C. 31/2020 (NOTICE)	26-02-2021	Devanna S/o Sabanna Gurikar Vs Latha aliyas Durgashree W/o Devanna	Bhupangouda V Patil
52	M.C. 51/2020 (NOTICE)	26-02-2021	Prasad S/o Hulagappa Vs Savita aliyas Shweta Bingi W/o Prasad	M.KUPPANNA
53	M.C. 15/2020 (APPEARANCE OF PARTY)	26-02-2021	Sangeeta W/o Dharamappa Vs NIL	Somaleppa Rathod
54	M.C. 30/2020 (APPEARANCE OF PARTY)	26-02-2021	Ambanna S/o Shanmukhappa Guntral Vs NIL	Nagaraj Gasti
55	M.C. 32/2020 (APPEARANCE OF PARTY)	26-02-2021	Suresh Kumar S/o Dandapani Vs Sangeetha W/o Sureshkumar	Krishna G Naik
56	M.C. 36/2020 (APPEARANCE OF PARTY)	26-02-2021	Huligemmma W/o. Shivaraj Vs NIL	Basavaraj Bheemanna

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57	EX 15/2019 (HEARING)	26-02-2021	Basangouda S/o Devendrappagouda Police Patil Vs The Divisional Manager, United India Insurance Co.Ltd, Central Bank Complex Gandhi Chouck Raichur.	H.R.Veerareddy
58	O.S. 89/2020 (HEARING) IA/1/2020	26-02-2021	Mahesh S/o Gudadappa Vs Gudadappa S/o Amarappa	H.MUDAKAPPA
59	Misc 8/2020 (OBJECTIONS)	26-02-2021	The Hutti Gold Mines Company Staff and Employees Union Hutti Tq. Lingasugur, Rpt by its president Vs Mohammed Ameerli S/o Akbar Ali	Venkappacharya Joshi
60	O.S. 98/2020 (OBJECTIONS) IA/1/2020	26-02-2021	Khajahussain S/o Allisab Vs Kenchappa S/o Hanumappa Harijan	M.KUPPANNA
61	R.A. 14/2020 (OBJECTIONS) IA/1/2020	26-02-2021	Khajabi W/o Madarasab Vs Maheboobhussain S/o Hussainsab	N.S. Shivanagi
62	M.C. 29/2020 (OBJECTIONS)	26-02-2021	Basappa S/o Manappa Vs Meenakshi W/o Basappa	Mohammad Hussain
63	EX 34/2020 (OBJECTIONS)	26-02-2021	Smt. Latha aliyas Sangeeta W/o Vijayakumar Vs Vijayakumar S/o Amaranna nelogi	Vishwanath Kattimani

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1	Crl.Misc. 633/2020 (SUMMONS)		Paravinbegum W/o Jakeer Hussain Vs Jaker Hussain S/o Nabisab Choudri	Habeeb Seth
2	C.C. 313/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Narayana S/o Chatrappa	APP
3	C.C. 314/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Hanamanta S/o Balappa	APP
4	C.C. 315/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Mounesh M/o Yamanamma Madiga	APP
5	C.C. 316/2020 (APPEARANCE OF PARTY)		State Maski PS Vs Timmanna S/o Yamanappa Nandawadagi	APP
EXPARTE EVIDENCE				
6	Crl.Misc. 272/2020 (EVIDENCE)		Laxmi aliyas Channamma W/o Rajappa Vs Rajappa S/o Hanumappa	Rudrappa M Yaligar
7	Crl.Misc. 301/2020 (ORDERS) IA/1/2020		Duragamma W/o Yamanur Vs The Tahasildar and Register Birth and Death Tahasil Office Lingasugur Tq Lingasugur.	Mallappa
8	Crl.Misc. 661/2020 (ORDERS)		Vanishree W/o Krishna Vs The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR

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1	O.S. 133/2012 (SUMMONS)		MOHAMMED IBRAHIM Vs CHIEF OFFICER	
2	O.S. 127/2020 (APPEARANCE OF PARTY)		Amaresh S/o Adappa Hampanal Vs Manager HGM Hutti	Hanumantappa
3	O.S. 143/2013 (EVIDENCE)		Gurulingappa Vs Sanganabassamma	Mahalingappa S. Patil
4	O.S. 72/2015 (EVIDENCE) IA/1/2015		Basamma Wo Earappa Bajantri Vs Hanumant So Ashappa	Bhupangouda V Patil
5	O.S. 131/2015 (EVIDENCE) IA/1/2015		Hanumantayya So Pampanna Vs Vishnuvardhan Nayak So Amarappa Nayak	Prahladachar Diggavi
6	O.S. 189/2015 (EVIDENCE) IA/1/2015		Nagamma Wo Nagappa Vs Kuramanna So Sanna Gaddeppa	Mutalik Raghvendra Rao
7	O.S. 12/2016 (EVIDENCE) IA/1/2016		Abidhussain So Afzal Husain Vs Abbas Hussain So Afzal Hussain	ASHIQ AHMED
8	O.S. 99/2018 (EVIDENCE) IA/1/2018		Muttamma W/o Hanumanta Maralar Vs Hanumanta S/o Ayyappa Maralar	M.KUPPANNA
9	O.S. 109/2018 (EVIDENCE)		Sanganna aliyas Sangappa Sagarad Vs Nirupadi S/o Bheemappa Chaluvadi	NAGARAJ YALIGAR
10	O.S. 233/2012 (EVIDENCE)		DURGAMMA Vs MANAPPA	
11	O.S. 174/2013 (EVIDENCE)		Sanganagouda Vs Govindappa @ Govindagouda	S.H.Yaranakeri
12	O.S. 79/2014 (EVIDENCE)		Anisababu Vs Sisiliya	N..V.G. Advocate, Lingasugur
13	O.S. 221/2011 (ARGUMENTS)		DURGAPPA Vs YANKAPPA	

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14	O.S. 135/2020 (HEARING) IA/1/2020		Nagamma W/o Sangappa Kurer Vs Basappa S/o Ayyappa Gurikar	S K Kota
Cases listed below are adjourned due to Covid 19				
15	O.S. 113/2020 (APPEARANCE OF PARTY)	18-02-2021	Mallamma W/o Ningappa Vs Basappa S/o Hanamappa	Prahladachar Diggavi

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1	C.C. 30/2016 (SUMMONS)		The Lingasugur PS Vs Sangamma Wo Sangappa Angadi	APP
2	C.C. 390/2018 (SUMMONS)		Lingasugur PS Vs Mallikarjuna S/o Sanna Gaddeppa	
3	C.C. 729/2018 (SUMMONS)		Lingasugur PS Vs Hanumantha S/o Mallappa	
4	CrI.Misc. 1722/2020 (APPEARANCE OF PARTY)		Shareef Begum D/o Gayasuddin Vs Tha Thahasildar Lingasugur	Devendra Naik
5	CrI.Misc. 1723/2020 (APPEARANCE OF PARTY)		Shivappa S/o Durgappa Vs The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
6	CrI.Misc. 1724/2020 (APPEARANCE OF PARTY)		Mahammad Rafi S/o Husen Sab Vs The Chief officer TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
7	CrI.Misc. 1725/2020 (APPEARANCE OF PARTY)		Shilappa S/o Hanumappa Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
8	CrI.Misc. 1966/2020 (APPEARANCE OF PARTY)		Shobarani W/o Mahabaleshwar Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Vishwanath Kattimani
9	C.C. 505/2020 (A.D.R.)		Sri Basaveshawara Pattina Sahakara Sanga Niyamita Branch Lingasugur Vs Sharanappa S/o.Veerabhadrappa Dinni	Nagaraj Gasti
10	C.C. 876/2020 (APPEARANCE OF ACCUSED)		State by Lingasugur PS Vs Mahesh S/o Vasnatrao	APP

Cases listed below are adjourned due to Covid 19

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11	C.C. 847/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Lingasugur PS Vs Mahalingaraya S/o.Masigeppa Bannigola	APP
12	C.C. 423/2016 (SUMMONS)	18-02-2021	The State Lingasugur PS Vs Mounesh	
13	C.C. 40/2020 (SUMMONS)	18-02-2021	Hutti PS Vs Bheemanna S/o Hanumappa	
14	C.C. 338/2013 (NOTICE)	18-02-2021	State of Karnataka Vs Sharanabasava	
15	CrI.Misc. 908/2020 (APPEARANCE OF PARTY)	18-02-2021	Ashwini W/o Basavaraj Vs Basavaraj S/o Kareppa	NANDESH
16	C.C. 324/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Hutti PS Vs Aadappa M/o Durgamma	APP
17	C.C. 385/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Devappa S/o Hanumantha	APP
18	C.C. 387/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Amaresh S/o Somaleppa	APP
19	C.C. 390/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Amaresh S/o Topanna Jadav	APP
20	C.C. 422/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Hanumantappa S/o Ayyalappa	APP
21	C.C. 423/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Gyanappa S/o Devappa	APP
22	C.C. 448/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Gopal S/o Amarayya and 12 Others	APP
23	C.C. 796/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Lingasugur PS Vs Santhosh S/o Ramarao	APP

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1	P and SC 3/2020 (APPEARANCE OF PARTY) IA/1/2020		Peer Mahammad S/o Lalsab Vs All Concerned	NAGARAJ YALIGAR
2	O.S. 114/2020 (HEARING) IA/1/2020		Mallanagouda S/o Umateppagouda Vs Pamapapati W/o Sharanappa Bevinal	NANDESH
3	O.S. 9/2015 (EVIDENCE) IA/1/2015		Raddeppa So Narayanappa Vs Gaddeppa So Narayanappa	D J Reddy
4	O.S. 16/2019 (EVIDENCE)		Anantha Kulkarni S/o Tammaji Kulkarni Vs Chand Patel S/o Jalal Patel	Basavanthgouda Shankargouda Ramanagoudar
Cases listed below are adjourned due to Covid 19				
5	EX 27/2020 (APPEARANCE OF PARTY)	06-01-2021	Jagadish R Hiremath S/o Rudrayya Swami Vs Earanna S/o Satyappa Vaddar	Mutalik Raghvendra Rao
6	O.S. 96/2018 (SUMMONS) IA/1/2018	28-01-2021	Basavarajagouda S/o Hanumanagouda Vs Hanumanagouda S/o Bukkanagouda	Hajibab

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1	Crl.Misc. 1955/2020 (APPEARANCE OF PARTY)		Abhya S/o Vijya Vithal Deshpande Vs The Thahasildar and Registrar Birth and Death Lingasugur	S K Kota
2	Crl.Misc. 1959/2020 (APPEARANCE OF PARTY)		Nirmala Joyti W/o Chinnappa Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
3	Crl.Misc. 1960/2020 (APPEARANCE OF PARTY)		Gaddemma D/o Sanna Gaddeppa Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
4	Crl.Misc. 1961/2020 (APPEARANCE OF PARTY)		Nirmala Joyti W/o Chinnappa Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	Devendra Naik
5	Crl.Misc. 1963/2020 (APPEARANCE OF PARTY)		Smt. Sujata W/o Ravi Vs The Chief officer and Registrar Birth and Death TMC Mudgal Tq. Lingasugur Dist. Raichur	K.CHANDRASHEKHAR
6	C.C. 202/2015 (EVIDENCE)		State PS Hutti Vs Satyappa so Bhimappa Badami	
7	Crl.Misc. 23/2018 (EVIDENCE)		Sumangala aliyas Mallamma W/o Amaralinga Vs Amaralinga S/o Veerabhadrapa Hadapad	Rajashekhar
8	C.C. 550/2018 (EVIDENCE)		Mudgal PS Vs Rajasaba S/o Sabuddin Gunthagol	
9	C.C. 544/2019 (EVIDENCE)		Excise PS Lingasugur Vs Thippanna S/o.Narayan Naik	Govt PP Lingasugur
10	P.C.R. 26/2018 (APPEARANCE OF ACCUSED)		Mines and Minerals Department, Station area Raichur Vs Santhosh S/o Vijay Nayak	
11	C.C. 806/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Hanumantha S/o Ayyappa Toghal Gal	APP

CIVIL JUDGE AND JMFC,LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	C.C. 809/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Earanna S/o Ammanna	APP
13	C.C. 826/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Chungu @ Gouse S/o Nabisab	APP
14	CrI.Misc. 563/2020 (APPEARANCE OF ACCUSED)		Gyanappa S/o Hanumappa Vs Durugappa S/o Gyanappa	Hanumantappa
15	C.C. 127/2020 (APPEARANCE OF ACCUSED)		Sri Doddappa.J.PSI Mudugal Police Station Vs Venkatesh S/o.Mallappa Meti	Govt APP Lingasugur
16	C.C. 271/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Ningappa alais Ningappa S/o Ayyappa Palladinni	
17	C.C. 345/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Beerappa S/o Devappa	APP
18	C.C. 405/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Laxman S/o Balappa	APP
19	C.C. 719/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Aadappa S/o Amaragundappa Belliganur	APP
Cases listed below are adjourned due to Covid 19				
20	C.C. 478/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Mudugal PS Vs Nagalingappa S/o.Bassappa	Govt PP Lingasugur
21	C.C. 493/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Mudugal PS Vs Hanumappa S/o.Yamunappa	Govt PP Lingasugur
22	CrI.Misc. 1351/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Manappa S/o Mahadevappa Vs Tahsildar Lingasugur	HANUMANTHAPPA.Y
23	CrI.Misc. 1359/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Amamma W/o Adappa Vs The Tahsildar Lingasugur, Tq- Lingasugur, Dist-Raichur	SHANKARGOUDA
24	C.C. 793/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Sate Mudgal PSI Vs Somashekhhar S/o Hanumantappa Rathod	APP
25	C.C. 795/2019 (APPEARANCE OF ACCUSED)	28-01-2021	State Mudgal PSI Vs Maliyappa M/o Kanakawwa	APP

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26	C.C. 802/2019 (APPEARANCE OF ACCUSED)	28-01-2021	State Mudgal PSI Vs Umesh S/o Hemaleppa Chawan	APP
27	C.C. 803/2019 (APPEARANCE OF ACCUSED)	28-01-2021	State Mudgal PSI Vs Kamalabai W/o Sagreppa Rathod	APP
28	C.C. 804/2019 (APPEARANCE OF ACCUSED)	28-01-2021	State Mudgal PSI Vs Hariyappa S/o Khubappa	APP
29	C.C. 808/2019 (APPEARANCE OF ACCUSED)	28-01-2021	State Mudgal PSI Vs Nirupadi S/o Hulugappa Bankadmani	APP
30	C.C. 29/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Excise PS Vs Amaresh S/o Rangappa	
31	C.C. 31/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Excise PS Vs Andanappa S/o Yamunappa	
32	C.C. 108/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Mudugal Police Sation Vs Joseph S/o. Balappa Bilibinchi	Govt APP Lingasugur
33	CrI.Misc. 631/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Nagamma W/o Ayyangouda Vs Hanumantrayagouda S/o Ayyangouda	Anjaneya A B Desai
34	C.C. 128/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Excise Police Station Vs Lalappa S/o.Lokappa	Govt APP Lingasugur
35	C.C. 130/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Excise Police Station Vs Ramesh S/o.Sharanappa	Govt APP Lingasugur
36	C.C. 132/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Excise Police Station Vs Thippanna Rathod S/o.Chandappa Rathod	Govt APP Lingasugur ANANS.D.K.RATHOD
37	C.C. 133/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Excise Police Station Vs Shivaraj S/o.Gaddeppa	Govt APP Lingasugur
38	C.C. 204/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Mudiveerappa S/o Sangappa Jeedi Vs Manjoorahamad S/o Mahammad Gulab Dastageerasab Dafedar	K.CHANDRASHEKHAR
39	CrI.Misc. 843/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Banu Bee w/o Kasim Sab Vs The Register of birth and Death and the chief officer, TMC Mudgal.	Sanganabasappa C Pattanshetty

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40	C.C. 343/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Mudgal PS Vs Naseer Pasha S/o Syed Hussen	APP
41	C.C. 545/2019 (FRAMING OF CHARGE OR PLEA)	28-01-2021	Execise PS Lingasugur Vs Manikappa S/o.Kalappa Rathod	Govt PP Lingasugur
